## TIME DEMOTED BY A DOCTOR PER PATIENT IN C.G.H.S. DISPENSARY

556. SIIRI RAM SINGH : Will the Minister of HEALTH be pleased to state :

(a) the average lime that a doctor devotes per patient in a Central Government Health Scheme Dispensary in the Government colonies and the thickly populated areas of the Capital; and

(b) the monthly average attendance per dispensary ?

Tin MINISTER OF HEALTH (DR. Susmn NAYAR): (a) Average time per patient devoted by a Doctor

(in minutes)

	New cases	Old cases	Total
Goyt. colonies Thickly popul	4.1 ated	3.2	3.5
areas	3.5	3.0	3.3
(b) Monthly	average	attendanc	e pei

Dispensary—11.260.

## EXEMPTION OF DEARNESS ALLOWANCE FROM [N(<)MR-TAX]

557. SIIRI RAM SINGH : Will the Minister of FINVNCK be pleased to state :

(a) whether it is a fact that Govern ment employees' associations have urged Government to make dearness allowance free from assessment of income-tax; and

(b) if so. what is Government's reaction matter ?

THE MINISTER OF FINANCE (SHRI T. T. KKISIINAMACHARI): (a) No. Sir.

(b) The Government cannot accept the suggestion to exempt dearness allowance from income-tax.

## ASHOKA HOTEL

558. DIWAN CHAMAN LALL : Will the Minister of WORKS AND HOUSING be pleased to stale ;

(a) whether it is a fact that the original company which had agreed to build the Ashoka Hotel failed in its commitment; (b) whether ihat original company is still permitted to carry its investment and appoint Directors;

(c) if the reply to the above be in the affirmative, what is the reason for such partiality; and

(d) what are the names of the Private Directors and what capital do they represent ?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) The company which was set up on the 17th October. 1955 to run the Ashoka Hotel continues to run the Hotel.

(b) and (c) The promoters of the company, namely. Government and the Maharaja Jamsaheb of Nawanagar, have rights, according to the Promoters' Agreement and the Articles of Association, to appoint Special Directors on the Board of Directors of the company. The Jamsaheb will continue to have this right so long as the Articles are not changed or the Promoters' Agreement abrogated.

(d) Their names and holdings are as under :

Name		Shareholding	
1.	Yuvraj Maharajkumar Shri Shatrushalyasinhji of Nawanagar.	Rs.	50,000
2.	Her Highness Maharani Yasho Rajya Lakshmi of Jammu & Kashmir.	Rs.	5,000
3.	Shri M. R. Dhawan	Rs.	305,000
4.	Shri K. L. Hathi	Rs.	5,000

## INDUSTRIAL COLLABORATION WITH U.S.A.. West Germany and Japan

559. SHRI M. C. SHAH : Will the Minister of FINANCE be pleased to state :

(a) whether delegations from the United States of America, West Germany and Japan consisting of businessmen and bankers met him in the first week of February. 1965. for exploring the possibilities of collaborating in the industries programme of the Fourth Plan; and